

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2431  
ANSWERED ON:12.03.2013  
FRAUDULENT FACTORY LICENCES  
Bhagora Shri Tarachand

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is aware that fraudulent factory licenses have been issued by crooks who allegedly hacked into the systems and uploaded material on the website of concerned licensing department of Municipal Corporation of Delhi (MCD);
- (b) if so, the details thereof and the total number of licences fraudulently issued to applicants during the last one year;
- (c) whether the Government/MCD has conducted any inquiry in this regard;
- (d) if so, the details and the outcome thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): 149 Factory licences of erstwhile MCD have been found to be issued fraudulently. In this matter, North Delhi Municipal Corporation has lodged FIR No. 35/13 in cyber Crime Cell, Economic Offences Wing of Delhi Police at PS EOW Mandir Marg, New Delhi.